

ITEM NO.24

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 1234/2017

SOCIETY FOR ENLIGHTENMENT AND VOLUNTARY ACTION & ANR. Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 10-07-2024 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Ms. Mugdha, Adv.
Mr. Kamran Khawja, Adv.
Mr. Satya Mitra, AOR

For Respondent(s) Mr. Tushar Mehta, Solicitor General (NP)
Ms. Aishwarya Bhati, A.S.G.
Mr. Gurmeet Singh Makker, AOR
Ms. Snidha Mehra, Adv.
Ms. Swarupama Chaturvedi, Adv.
Mr. Rajat Nair, Adv.
Mr. Pratyush Shrivastava, Adv.
Mr. Sandeep Kumar Mahapatra, Adv.
Mr. Amrish Kumar Sharma, Adv.

Mr. Manish Kumar, AOR

Mr. Abhimanyu Tewari, AOR
Ms. Eliza Barr, Adv.

Ms. Deepanwita Priyanka, AOR
Mr. Prashant Bhagwati, Adv.

Mr. Avijit Mani Tripathi, AOR

Mr. Anando Mukherjee, AOR
Mr. Shwetank Singh, Adv.

Ms. Akshata Chhabra, Adv.

Mr. Som Raj Choudhury, AOR
Ms. Shrutee Aradhana, Adv.
Mr. Prashant Kumar, Adv.

Mr. Anand Shankar, AOR

Mr. Raghvendra Kumar, AOR
Mr. Anand Kumar Dubey, Adv.
Mr. Jainendra Kumar, Adv.

Mr. Aravindh S., AOR

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Heard Ms Mugdha,counsel appearing on behalf of the petitioner and Ms Aishwarya Bhati, Additional Solicitor General appearing on behalf of the Union of India.
- 2 Arguments concluded.
3. Judgment reserved.
- 4 The counsel for the parties may file their written notes of submissions including submissions on the way forward by 19 July 2024. Soft copies of the written submissions may be provided to the Court Master.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR